

**GOVERNMENT OF INDIA
MINISTRY OF POWER**

**LOK SABHA
UNSTARRED QUESTION NO.3102
TO BE ANSWERED ON 03.08.2017**

ENVIRONMENTAL CLEARANCE

3102. SHRI MULLAPPALLY RAMACHANDRAN:

**Will the Minister of POWER
be pleased to state:**

- (a) whether environmental clearance has been given to Athirappilly Hydroelectric Power Project in Kerala; and**
- (b) if so, the details thereof and its present status?**

A N S W E R

**THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER,
COAL, NEW & RENEWABLE ENERGY AND MINES**

(SHRI PIYUSH GOYAL)

(a) & (b) : The Ministry of Environment, Forest & Climate Change granted environmental clearance to Athirappally Hydroelectric Power Project (163 MW) in Thrissur District of Kerala on 18.07.2007. The validity of the same has expired on 17.07.2017.
